

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH COURT-II**

30. C.P.(IB)-269(MB)/2020

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2021**

**NAME OF THE PARTIES: - GN APP Marketing India Pvt. Ltd.**  
**V/s**  
**Opicle Technologies Pvt Ltd**

**Section: 9 of the Insolvency & Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual hearing (VC). Ld. Counsel Ms. Mahalaxmi Ganapati appeared for the Petitioner.

Due paucity of time the matter is listed for hearing on **01.06.2021.**

SD/-

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Dated this the 08.04.2021  
AAH

SD/-

**H.P. CHATURVEDI**  
**Member (Judicial)**